

HIGH COURT OF UTTARANCHAL, NAINITAL

NOTIFICATION

No. 136. /UHC/Admin.A/2004

Dated: August 10, 2004.

Pursuant to the Government Notification No. 84-Ek (1)/XXXVI/(1) Nyaya Anubhag/2004 dated 26.06.2004, Sri Ravindra Maithani, Additional District & Sessions Judge/ IV Fast Track Court, Dehradun, is conferred powers U/S 36-A of N.D.P.S.Act, 1985, to preside over the Court of Special Judge, N.D.P.S., Dehradun, in addition to his own duties.

By order of the Court,

Sd/-

(Meena Tewari)

Additional Registrar.